

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No.1947/92

Present: Shri O.N. Moolri, 1d. counsel for the applicant
None for the Respondents

Shri Raj Mohan Sharma .. Applicant

Vs.

U.O.I. & Others .. Respondents

This case was heard ex-parte in accordance with the ^{orderd} ~~As Th.~~
Tribunal passed ~~Actvly~~ ^{orderd} on 16.12.1992.

We have listened to the 1d. counsel for the applicant to
On this application dated 24.7.1992, the Applicant is praying
the same benefit that has been granted to similarly placed emp
in accordance with the judgement given in OA 1125/89 and 1488/89
as a result of which some employees were granted regularisation
and seniority from the date of their original ad hoc appointment

When the case was taken up for argument today, the 1d. cou
for the applicant brought to our notice the representation dated
22.10.91 of the applicant (Annexure A-9) in which the applicant
appealed to the Divisional Railway Manager, Northern Rly., seek
the relief. Unfortunately, the representation does not refer to
the aforesaid two judgements delivered in OA 225 and 1488/89,
under which some similarly placed employees were given the benef
that has been claimed now by the applicant.

In the above circumstances and considering that the respo
have not yet dealt with the representation of the application in
the light of the aforesaid judgements, ^{& with the consent of both the counsel Admin} we dispose off this appl
with the following directions:

(i) The applicant is directed to file a detailed represent
to the Respondent No.3 seeking the benefit of the afo
two judgements. The representation shall be made, if
^{advised}
~~desirous~~, within a period of one month from the date of
communication of this order;

(ii) Respondent No. 3 is directed to dispose of the representation, if any, received within the above prescribed period, received within two months from the date of representation, in accordance with law and in the light of the judgments in the above said OA's.

No order as to costs.

wsby
(C.J. Roy)
Member (J)
10.2.93

S.P.M.
10.2.93
(S.P. Mukerji)
Vice-Chairman (S)
10.2.93